

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA)-49/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018

NAME OF THE COMPANY: M/s. Motherson Sintermetal technology Ltd. And
M/s. Tiger Connect travel Systems and Solutions Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner:

Mr. Abhishek Nahta, CA

Mr. Samcer Gupta, Advocate

Present for the Respondent:

Mr. Tushar Tyagi, Advocate

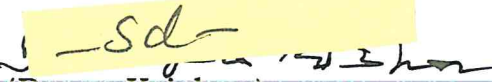
Mr. Easha Kadian for Lakshmi Gurung
Standing Counsel for IT Department

Mr. Rhit Saroj

Mr. Shubham Pandey for OL

ORDER

No time left. Renotify this case on 13th September, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)